

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 180 of 1995

Monday, this the 6th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. TG Mukundan,
S/o (Late) Gopala Menon,
Accounts Office (Cash) Driver,
Office of the General Manager
Telephones, Catholic Centre,
Broadway, Cochin-682 035. Applicant

By Advocate Mr. A Balasubramanian

Vs.

1. Assistant General Manager (Administration),
Office of the General Manager Telecom,
Ernakulam, Cochin-682 031.
2. General Manager Telecom,
Office of the General Manager Telecom,
Ernakulam, Cochin-682 031.
3. Raman,
Senior Section Supervisor,
Office of the Assistant General Manager
Administration, Ernakulam
Now working as Senior Section Supervisor,
Office of the General Manager Telecom,
Ernakulam, Cochin-682 031.
4. Radhakrishnan,
Section Supervisor (OP),
Office of the Assistant General Manager
(Administration), Catholic Centre,
Broadway, Cochin-682 035.
5. Senior Accounts Officer (Cash),
Office of the General Manager Telecom,
Catholic Centre, Broadway, Ernakulam. Respondents

By Advocate Mr. TR Ramachandran Nair, Additional Central
Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

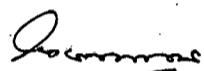
Applicant a Driver in the Telecom Department is aggrieved
by his transfer from Ernakulam to Idukki. According to him, the
transfer is in violation of the norms laid down by the General
Manager, Telecom. It is not our function, to ensure compliance

with departmental instructions issued by the General Manager, Telecom. If applicant is aggrieved by the order of transfer, he may move the competent authority. We find that he has made A-2 representation in this behalf and that is pending consideration before second respondent General Manager, Telecom. Second respondent will consider A-2 representation on its merits and pass appropriate orders thereon within two weeks of today.

2. With these directions we dispose of the application.

No costs.

Dated the 6th February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures

Annexure A-II : The true copy of the request for retention as
Driver in Cochin City Area by the Applicant made
to the 2nd respondent dated 10-11-94.